

**GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA
UNSTARRED QUESTION NO.1126
ANSWERED ON 08-02-2023**

TIMELY IMPLEMENTATION OF MPLADS

**1126. SHRI N.K. PREMACHANDRAN:
SHRI VINOD KUMAR SONKAR:
SHRI RAJA AMARESHWARA NAIK:
DR. SUKANTA MAJUMDAR:**

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government is aware that the delay in implementation of MPLADS is due to the orders and guidelines issued by the State Governments from time to time;

(b) if so, the details of action taken to implement the MPLADS in a time bound manner;

(c) whether the implementing agency is bound to follow the guidelines issued by the Union Government for the implementation of MPLADS;

(d) if so, the details thereof;

(e) whether the Government has examined the reasons for delay in giving clarification to the points raised by the implementing agency; and

(f) if so, the action taken for giving timely clarification so as to avoid delay?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING; AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (RAO INDERJIT SINGH)

(a)& (b) No instance has come to the notice of the Government wherein implementation of MPLADS works has got delayed due to orders and guidelines issued by the State Governments.

(c) & (d) Yes, Sir. Implementation of works under MPLAD Scheme is undertaken by the District Authorities as per the concerned State/ UT Government's technical, administrative and financial rules, and in accordance with the Guidelines on MPLADS issued by the Union Government.

(e) & (f) References received from States/ UTs seeking clarifications on MPLADS Guidelines are attended to, examined and replied by the Ministry of Statistics & Programme Implementation in an expeditious manner.
